

and the number of villages electrified during these years are given below:

Year	Loan amount disbursed	Villages electrified
(Rs. in crores)		
1986-87	65.18	4003
1987-88	69.61	4185
1988-89 (upto July, 1988)	7.24	285

(c) In Uttar Pradesh during the Sixth Five Year Plan a target of electrification of 19808 villages and energisation of 232510 pumpsets was envisaged. Against this, 24498 villages were electrified and 147415 pumpsets were energised.

Allotment of diesel retail outlets in Etah District of U.P.

3606. SHRI SHAMIM HASHMI;
SHRI MOHINDER SINGH
LATHER;

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether any advertisement was issued by the Indian Oil Corporation in the recent past inviting applications for the allotment of diesel retail outlets in Etah district of Uttar Pradesh;

(b) if so, what are the details in this regard;

(c) how many applications for retail outlets have since been finalised and what are the details of the contenders who have been allotted the outlets stating the merits on which preference was given by the Selection Board to them over the others; and

(d) whether any deviation from the norms/criteria laid down for such allotment has come to the notice of Government in respect of Sarai Aghat; if so, what are the details thereof stating the action taken by Government to rectify

the wrong done to the genuine contenders?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) Yes, Sir.

(b) An advertisement for award of a Retail Outlet dealership at Sarai Aghat, District Etah of U.P. was released in Amar Ujja and in Hindustan Times in July, 1987;

(c) Selection for the above dealership at Sarai Aghat has since been finalised and Letter of Intent issued on 9-8-1988 to the first empanelled candidate, viz, Dr. Meera Rani Sharma, on the basis of the recommendations of the Oil Selection Board (North) constituted for the purpose of award of dealerships/distributorships for this region.

(d) No, Sir.

Flouting Government guidelines regarding refuelling at airports by oil companies

3607. SHRI SHIV PRATAP MISHRA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government guidelines against duplications of facilities for refuelling at airports are being flouted by oil companies such as Indian Oil Corporation Ltd. Bharat Petroleum Corporation Ltd., and IBP;